

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA

UNSTARRED QUESTION NO. : 1631
TO BE ANSWERED ON THE 3rd August 2026

**NIGHT LANDING AND INSTRUMENT LANDING SYSTEM AT
ROURKELA AIRPORT IN ODISHA**

1631. SHRI DILIP KUMAR RAY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the present status of the proposed expansion and upgradation of Rourkela airport in the State of Odisha;
- (b) the runway extension, terminal development, installation of night landing facilities and other infrastructure required for all weather operation;
- (c) whether Government proposes to equip the above said airport with night landing capabilities, ILS and other modern navigation for operation of larger aircraft and enhanced flight connectivity;
- (d) the time bound action plan for completion and operationalization of the above said airport; and
- (e) the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (e): Rourkela airport in Odisha is owned by the Steel Authority of India Limited (SAIL) while its Operation and Maintenance (O&M) is undertaken by the Airports Authority of India (AAI). The airport comprises a Terminal Building with an area of 675 sqm and a runway with dimensions 1760m x 30 m. On the request of the State Government of Odisha, a feasibility study was conducted in March 2025 by AAI for upgradation of the airport to 4C CAT-I Instrument Flight Rules (IFR) operations. The study report has been shared with the State Government in May, 2025.
